

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:715
ANSWERED ON:15.07.2014
TRAFFIC ACCIDENTS
Roy Prof. Saugata

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of VVIPs/VIPs injured/died in traffic accidents during each of the last two years and the current year in the NCT of Delhi;
- (b) whether the Government has conducted any enquiry in this regard;
- (c) if so, the details and outcome thereof along with the action taken against the guilty; and
- (d) the corrective steps taken by the Government to reduce traffic accidents in the NCT of Delhi?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJU)

(a) to (c): During last two years and the current year only one case of accident of VVIP/VIP vide FIR No. 64/14 dated 03.06.2014 u/s 279/304-A IPC was registered at PS Tuglak Road in which Late Shri Gopi Nath Munde, former Union Minister for Rural Development, had expired. The investigation of the case has been transferred to CBI.

(d): Following steps have been taken by the Government to reduce traffic accidents in NCT of Delhi:-

(i) Transport Department of NCT of Delhi had constituted District Road Safety Committees in each revenue district under the chairmanship of Dy. Commissioner/ District Magistrate of the District to look into the following issues:-

1. Identification of black spots,
2. Deployment of ambulances in the district,
3. Development of trauma care and blood facility in the district,
4. Enforcement of Traffic regulations,
5. Campaign of spread awareness,
6. Creation of wayside amenities,
7. Functioning of the District Transport Office.
8. Any other matter relating to road safety.

(ii) Enforcement branch, Transport Department has imposed a number of challans for over-loading, rash & negligent driving, lack of vehicular fitness, non-wearing of seat-belts.

(iii) In addition of this Delhi Police have also taken following steps to reduce the road accidents in NCT of Delhi:-

- i. Increased presence of Traffic Police Personnel in accident prone areas.
- ii. Suspension of permits of commercial vehicles found involved in fatal road accident case.
- iii. Installation of traffic signals/blinders in accident-prone areas.
- iv. Mobile patrolling and group checking of Traffic Police Personnel at vulnerable accident locations.
- v. Special night checking drives undertaken for drunken driving, rash driving etc.
- vi. Distribution of Road Safety Literature among various categories of road users.

vii. Regular training programs for drivers of commercial vehicles by Road Safety Cell of Delhi Traffic Police.

viii. Concerted action against drunken driving, reckless driving, red light jumping, over speeding.